

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1969-1970/2010

NORTHERN INDIA PATRIKA A.P.K.S.MORCHA

Appellant(s)

VERSUS

UNITED BANK OF INDIA & ORS.

Respondent(s)

(With appln.(s) for permission to submit additional documents and permission to file counter affidavit and permission to file counter affidavit and impleadment)

WITH

C.A. No. 2462/2010

(With appln.(s) for impleadment and appln.(s) for exemption from filing O.T. and appln.(s) for impleadment as party respondent and appln.(s) for exemption from filing O.T. and Interim Relief)

C.A. No. 4688/2010

(With appln.(s) for impleadment and appln.(s) for permission to file counter affidavit and appln.(s) for exemption from filing O.T. and appln.(s) for impleadment as party respondent and Office Report)

C.A. No. 5254/2010

(With appln.(s) for impleadment and Office Report)

Date : 04/11/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL

HON'BLE MR. JUSTICE C. NAGAPPAN

For the appearing parties :-

Mr. Rakesh Dwivedi, Sr.adv.

Ms. Mukti Chowdhary,Adv.

Ms. Apoorva Garg, Adv.

Mr. Utkarsh Kulvi,Adv.

For M/s Mitter & Mitter Co.,Adv.

Mr. Balraj Dewan,Adv.

State of U.P.

Mr. Irshad Ahmad, AAG

Ms. Archana Singh, Adv.

Mr. Abhishth Kumar,Adv.

Mr. Som Raj Choudhary, Adv.

Mr. Awanish Sinha, Adv.

Dr. Aurobindo Ghose, Adv.
Mr. Balraj Dewan, Adv.

Mr. Ghan Shyam Vasisht, Adv.

Mr. V. Shekhar, Sr. Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Vivek Vishnoi, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. K. L. Janjani, Adv.

Mr. Rishi Kesh, Adv.

Mr. Rajesh Kumar, Adv.
Mr. Gaurav Kumar Singh, Adv.
Mr. Rakesh Chaurasiya, Adv.
For M/s Mitter & Mitter Co., Adv.

Mr. C. D. Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties at length.

Hearing concluded.

Judgment reserved.

[INDU POKHRIYAL]
COURT MASTER

[SANJAY KUMAR-II]
COURT MASTER

[SUKHBIR PAUL KAUR]
A.R.-CUM-P.S.